

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.6 in CIVIL APPEAL NO. 6736 OF 2013

ALAKNANDA HYDRO POWER CO.LTD.

Appellant (s)

VERSUS

ANUJ JOSHI & ORS.

Respondent(s)

(With appln(s) for extension of time, permission to file appln. for directions and office report)

Date: 28/02/2014 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Appellant(s) Mr. M.L. Lahoty,Adv.

Mr. Paban K. Sharma,Adv.

Mr. Himanshu Shekhar,Adv.

For Respondent(s) Ms. Ranjana Narayan,Adv.

Ms. S.K. Bajwa,Adv.

Mr. S.N. Terdal,Av.

Mrs. Santosh Singh,Adv.

Mr. V. Giri,Sr.Adv.

Mr. Saurav Agrawal,Adv.

Ms. Sangeeta Mandal,Adv.

Mr. Aditya Bharech,Adv.

For M/s. Fox Mandal & Co.

Ms. Rachna Srivastava,Adv.

Mr. Utkarsh Sharma,Adv.

Ms. Pratiksha Chaturvedi,Adv.

UPON hearing counsel the Court made the following

O R D E R

Post this I.A. along with I.A. No.7 on 24.03.3014.

|(Narendra Prasad)

|Court Master

|(Renuka Sadana)

| |Court Master

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